

[Print](#)**Defective Case Register from 2026-09-21 to 2026-09-21**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/44561/2026	STHITI DAS	2026-09-21	.Petition not correctly addressed to Honorable Court 1.Reference certificate not furnished. 2.Mobile no.of Mr.L.Senapati not furnished in Vakaltnama
2	D-CRLA/23962/2026	RAMANI KANTA PATTANAIK	2026-09-21	Name of Victim/Relatives/ Address of college and hostel to be redacted from petition and Annexure there after put up SR
3	D-ABLAPL/28586/2026	ATMAJIT MANMITH DAS	2026-09-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Execution date in Vakaltanama not mentioned.
4	D-CRLMP/26622/2026	MD SAMIM AKTAR	2026-09-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 31-As per standing order the details of victim/informant shall not be mentioned in the petition. annexure be kept in cover
5	D-WP(C)/44564/2026	STHITI DAS	2026-09-21	.Petition not correctly addressed to Honorable Court 1.Reference certificate not furnished. 2.Mobile no.of Mr.L.Senapati not furnished in Vakaltnama.
6	D-CRLMC/28486/2026	GOPAL KRUSHNA NANDA	2026-09-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
7	D-ABLAPL/28328/2026	SANTOSH KUMAR MAHANTY	2026-09-21	1. The name and address of the victim and her relations may be redacted from the F.I.R.copy. 2.The un-redacted F.I.R.copy may be kept in sealed cover.
8	D-CRLMP/26449/2026	PANKAJ MOHINI DASMOHAPATRA	2026-09-21	1. Synopsis and Date chart not alphabetic paginated in Index.
9	D-CRLMP/5995/2026	JAGADIP SAHOO	2026-09-21	31-As per standing order the details of victim/informant shall not be mentioned in the petition. name of victim/ relatives/ Address to be redacted Fromannex-1 thereafter put up SR.
10	D-ABLAPL/28585/2026	PRIYA RANJAN SINGH	2026-09-21	High court Bar association welfare fee of Rs.50/- not paid
11	D-BLAPL/27056/2026	NIRANJAN LENKA	2026-09-21	In cause title the court mentioned mismatch with that of mentioned in c.copy.
12	D-WP(C)/43427/2026	JAJATI KISHORE MOHANTY	2026-09-21	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED .In declaration paragraph not mentioned. 2.In ANX-3 to 5 page nos.18 to 20 not legible.

13	D-WP(C)/44567/2026	STHITI DAS	2026-09-21	.Petition not correctly addressed to Honorable Court 1.Reference certificate not furnished. 2.Mobile no.of Mr.L.Senapati not furnished in Vakaltnama.
14	D-WP(C)/44184/2026	LAXMINARAYAN PATEL	2026-09-21	Page 12 not neat.
15	D-WP(C)/42330/2026	NIHAR RANJAN MOHANTY	2026-09-21	Page No.42 not legible.
16	D-ABLAPL/28386/2026	BHABANI SHANKAR DASPARIDA	2026-09-21	1.The name and address of the victim and her relations may be redacted from the F.I.R.copy. 2. The un-redacted F.I.R.copy may be kept in sealed cover
17	D-BLAPL/28255/2026	BIJAY KUMAR BEHERA	2026-09-21	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
18	D-WP(C)/44240/2026	SANJIB MOHANTY	2026-09-21	1.synopsis AND date chart not alphabetically paginated.2.Learned counsel B.Biswal signed in prayer,but his name,mob.no. and enrolment no.not mentioed.
19	D-WP(C)/44559/2026	STHITI DAS	2026-09-21	1-COURT FEE IS DEFICIENT. .Petition not correctly addressed to Honorable Court 1.Advocate welfare of Rs.2/- not paid. 2.Reference certificate not furnished.
20	D-CMP/43473/2026	SABITA RANJAN PATTNAIK,A.G.A	2026-09-21	23-NOMENCLATURE NOT CORRECTLY FURNISHED .
21	D-ABLAPL/28464/2026	SOUMYA RANJAN PATI	2026-09-21	In cause title PS mentioned as Jajpur and in FIR copy mentioned as Binjharpur
22	D-WP(C)/42750/2026	PRASANTA KUMAR SATAPATHY	2026-09-21	i) Paragraph no. not mentioned in affidavit of the I. A.
23	D-WP(C)/42391/2026	PRAFULLA KUMAR MOHAPATRA	2026-09-21	1. In Affidavit, at Sl No 2 mentioned mothers name instead of Fathers name
24	D-WP(C)/44565/2026	STHITI DAS	2026-09-21	Petition not correctly addressed to Honorable Court 1.Reference certificate not furnished. 2.Mobile no.of Mr.L.Senapti,ld.counsel for the petitioner not furnished in Vakaltnama.
25	D-CONTC/43958/2026	ADV	2026-09-21	Page marked not correctly furnished in Index.
26	D-CONTC/43849/2026	ADV.	2026-09-21	District of op not mentioned in cause title
27	D-WP(C)/44560/2026	STHITI DAS	2026-09-21	I.Petition not correctly addressed to Honorable Court 1.Reference certificate not furnished. 2.Mobile no.of Mr.L.senapati not furnished in Vakaltnama.
28	D-ABLAPL/28533/2026	ASWINI KUMAR CHOUDHURY	2026-09-21	1. The name and address of the victim and her relations may be redacted from the petition and F.I.R. copy. 2. The un-redacted F.I.R.copy may be kept in sealed cover 3. The name of the father of the deponent is not correctly furnished in the Affidavit. 4. Vernacular certificate has not been furnished.

29	D-WP(C)/44558/2026	STHITI DAS	2026-09-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Petition not correctly addressed to Honorable Court 1. Mobile number of MR.L.Senapati, Ld.counsel not given in Vakaltnama. 2. Reference certificate not furnished.
30	D-CRLMC/27481/2026	PREM KUMAR DAS	2026-09-21	Receipt Showing Serv.copy To cg not Filed.
31	D-WP(C)/42379/2026	BEBARTA SIVA SATYAM	2026-09-21	1. court fee Rs 30/- deficient in W.P 2. Out of 11 only one petitioner has signed the V. nama. 3. Put up for S.R there after
32	D-CRLREV/25311/2026	DIBYA PRAKASH MISHRA	2026-09-21	1. C.copy of Annex-3 not filed 1 Annexures not mentioned in petition .2 Being aggrieved not mentioned .3 . Rs 10/- not paid in V.nama.4 Court fee Rs6/- not paid in I.A.
33	D-ABLAPL/28540/2026	SUJIT SATPATHY	2026-09-21	17-REFERENCE CERTIFICATE NOT FURNISHED. 31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. The sequence of the present ABLAPL in bold Letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court 2. In Affidavit, the second name of the Deponent has not been mentioned 3. Details of the Informant vide Annexure 2 needs redaction from all places 4. In V. nama, second name of the Petitioner has not been mentioned.
34	D-WP(C)/39319/2026	ADMAN SARMADI	2026-09-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
35	D-WP(C)/42762/2026	NRUSINGHA CHARAN MOHARANA	2026-09-21	i) Date mentioned in para-11 of the petition not tally with annexure-6. ii) Paragraph sl. no. not correctly mentioned after sl. no. 12.
36	D-ABLAPL/28524/2026	PRAKASH RANJAN BARIK	2026-09-21	1. Reference certificate is not correctly furnished.
37	D-WP(C)/42196/2026	SAUVAGYA RANJAN JENA	2026-09-21	.Names In Capital enrolment Numbers Of All The Signing Advocates Not Indicated
38	D-ABLAPL/28726/2026	MANAS KUMAR CHAND	2026-09-21	1.Reference certificate is not correctly furnished in proper place..
39	D-CRLLP/23126/2026	SARTHAK NAYAK	2026-09-21	1. Period of Delay 38 days.Limitation petition not filed. 2.Appellant not properly described.
40	D-ABLAPL/28728/2026	AMLAN MOHANTY	2026-09-21	1. Page Nos. 12 19 to 22 are not legible properly
41	D-RSA/42203/2026	ASIT KUMAR JENA	2026-09-21	Valuation and C.Fee Payable be corrected.
42	D-ABLAPL/28497/2026	ASWINI KUMAR MISHRA-3	2026-09-21	1. Reference certificate is not correctly furnished. 2.The name and address of the Victim and her relatives name may be redacted from the petition and F.I.R.copies. 3. The un-redacted F.I.R. copies may be kept in sealed cover.

43	D-CRLA/27487/2026	BIKRAM CHANDRA GHADAI	2026-09-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Put up SR after redacting the name of Victim / Relatives/ Address/ school from petition and Annex-1
44	D-ABLAPL/28528/2026	ASIT KUMAR JENA	2026-09-21	1. Index is not properly mentioned about Synopsis and Date chart. 2. SPL. G.R.case mentioned in the Cause Title does not tally with that of prayer portion. 3. Vernacular certificate is not furnished.
45	D-CRLREV/28455/2026	SURYAKANTA DWIBEDI	2026-09-21	1 Good ground certificate not furnished.
46	D-CONTC/44092/2026	ADV.	2026-09-21	1.All opps.in WP(C) should be made Contemnor.
47	D-CMAPL/44594/2026	ADV.	2026-09-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Period of Delay 31 days delay. i) District of op no. 3 and 4 mentioned in in CMAPL does not tally with wp (c). ii) Reference certificate not furnished.
48	D-WP(C)/44459/2026	KAJAL SAHOO	2026-09-21	1. Name of father of Pet. not mentioned in CT and address not proper.
49	D-WP(C)/44335/2026	BIPLAB MOHANTY	2026-09-21	1. Office order No and date of Ann.1 in prayer not correct. 2. OP No.3 be mentioned by Official Designation only. Name be deleted in CT. 3. Date of Ann.16 in Index and para 17 not correct.
50	D-WP(C)/43077/2026	BASUDEV BARIK	2026-09-21	1. Page no 9 and 10 not legible 2. Annexure-4 not legible
51	D-LPA/43780/2026	NIRVAYA KUMAR SAMANTRAY	2026-09-21	Question of Maintainability in view of R-2 of Ch-VIII of O.H.C. Rules 1948.
52	D-CRP/41666/2026	NARASINGHA CHARAN MOHANTY	2026-09-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1..H.CBA Welfare Fee of Rs.50/- not affixed. 2.Defendants No-1 and 2 of the Trial Court not made Parties 3. Pages no-48 52 and 53 under A-2 not legible.
53	D-WP(C)/42359/2026	BIBHU PRASAD PANDA	2026-09-21	1. Annexure-3 and 6 not attested 2. In prayer mentioned Apex court order dated 18.11.22, not furnished. 3. Put up for S.R there after
54	D-CONTC/44093/2026	BIRENDRA KUMAR PARDHI	2026-09-21	1.WP(C)no. and CONTC no.wrongly mentioned in reference certificate.
55	D-WP(C)/44697/2026	MADHUSMITA KANUNGO	2026-09-21	1. Ann.1 not filed. Resubmit for SR after compliance
56	D-FAO/43828/2026	BRAHMANANDA TRIPATHY	2026-09-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. name of peti-3 not correct
57	D-CMAPL/44601/2026	ADV.	2026-09-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 17-REFERENCE CERTIFICATE NOT FURNISHED.

				1. Period of Delay 41 days delay
58	D-WP(C)/43482/2026	STHITI DAS	2026-09-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
59	D-CMAPL/44602/2026	ADV.	2026-09-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Period of Delay 41 days delay i) Reference certificate not furnished. ii) L. counsel for petitioner not signed in certificate at page no.5.
60	D-WP(C)/43497/2026	STHITI DAS	2026-09-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
61	D-WP(C)/43544/2026	JAYDEEP PAL	2026-09-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
62	D-WP(C)/43501/2026	STHITI DAS	2026-09-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Date of sign and place has not furnished by the Advocate in the W.P
63	D-CMAPL/44605/2026	ADV.	2026-09-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 17-REFERENCE CERTIFICATE NOT FURNISHED. 1.Period of Delay 41 days delay.
64	D-WP(C)/43582/2026	UMAKANT SAHOO	2026-09-21	1. Ann.7 not mentioned in Averments. 2. Ann.1 page 31 not legible. 3. One rough page after v.nama be deleted. 4. Para 7 to 9 missing in IA. no. 17941.
65	D-CRLMP/28300/2026	SASWATA PATNAIK	2026-09-21	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished in declaration.
66	D-CRLMP/28282/2026	KULDEEP MOHANTY	2026-09-21	1.CRLMC Petition and Annexures are not page marked in Index.
67	D-CMAPL/44614/2026	PABITRA KUMAR NAYAK	2026-09-21	1. C. copy of order dated 21.8.2026 not filed. Defect reg. nomenclature.
68	D-EXP/44569/2026	SATYAJIT BEHERA	2026-09-21	1. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid.
69	D-WP(C)/43210/2026	AVIJIT PATNAIK	2026-09-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Entire petition not signed by filing Advocate.2.Annx.16 not legible.
70	D-CRLMP/28323/2026	KIRAN KUMAR PATEL	2026-09-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Mobile number of Informant/Victim to be redacted from page no.10.
71	D-CMAPL/44597/2026	ADV.	2026-09-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Period of Delay 41 days delay. i) Reference certificate not furnished ii) Anx-1 not page

				marked.
72	D-WP(C)/41896/2026	PITAMBAR PANDA	2026-09-21	1. Date of order in Ann.9 and 10 of Index not correct. 2. Ann.10 not mentioned in Averments. 3. Date of order of Ann.10 in prayer not correct.
73	D-WP(C)/41197/2026	KAPILA CHARAN NAYAK	2026-09-21	1. In I.A ,prayer not completely furnished
74	D-WP(C)/42192/2026	DIBYARANJAN BEHERA	2026-09-21	1. No postal receipt filed as mentioned in para 8.
75	D-WP(C)/44312/2026	PABITRA KUMAR NAYAK	2026-09-21	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Synopsis and Date chart not alphabetic paginated in index.2. Paragraph no. not correctly furnished in declaration.3. Page no.16 not neat and legible.
76	D-WP(C)/43325/2026	BIREN SANKAR TRIPATHY	2026-09-21	1-COURT FEE IS DEFICIENT. 1.Court fees of Rs.6/-not affixed in C.title. 2.Hologram of Rs.50/- not affixed in V.nama
77	D-WP(C)/43980/2026	STHITI DAS	2026-09-21	1. Date of sign of W.P by the Advocate not furnished.
78	D-WP(C)/42387/2026	JYOTIRMAYA SAHOO	2026-09-21	Hologram of Rs.50/- not affixed in v.nama.
79	D-CMAPL/44463/2026	NIRANJAN MAHARANA	2026-09-21	1.Period of Delay 148 days delay 2. I) Appellants no. 3 4 (a) -(c), (e) 5 to 13 are not made party in CMAPL II) petitioner NO. 3 in CMAPL not party in RSA.Put up for SR after removal of defects.
80	D-WP(C)/41009/2026	SOUMYA MISHRA	2026-09-21	1. Paragraphs repeated in prayer. Resubmit for SR after compliance.
81	D-BLAPL/28254/2026	SOUGAT DASH	2026-09-21	C.copy/Free copy of Rejection order not filed.
82	D-CONTC/44430/2026	CHANDAN SAMANTARAY	2026-09-21	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. Counsel of petitioner not attested in the petition.
83	D-WP(C)/43487/2026	JAYDEEP PAL	2026-09-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
84	D-WA/5018/2026	GYANA RANJAN MAHAPATRA	2026-09-21	Code not verified, copy of writ petition be file
85	D-BLAPL/28423/2026	PABITRA KUMAR PAIK	2026-09-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.P.S.case No. mentioned in petition mismatch with the Rejection order. 2.Annexure-4 mentioned in Index not furnished in averment.
86	D-CMAPL/44599/2026	ADV.	2026-09-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Period of Delay 41 days delay I) Reference certificate not furnished. ii) Ld. counsel for

				petitioner not signed in certificate at page no. 5.
87	D- CONTC/44439/2026	ADV.	2026-09-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
88	D- CRLREV/27709/2026	ASHOK KUMAR SARANGI	2026-09-21	1. Authentication feeRs 8.80 not paid (b) Appellate Court Judgement Authentication fee Rs 8.80/- not paid
89	D-WA/30883/2026	DILLIP KUMAR RAY	2026-09-21	8-CAUSE TITLE NOT IN ORDER. WP(c) NOS NOT MENTIONED IN ANNEX-8
90	D- CRLREV/28012/2026	RANJAN KUMAR ROUT	2026-09-21	Put up SR after filing the C. copies of Annex-1 and 2
91	D-WP(C)/42390/2026	JYOTIRMAYA SAHOO	2026-09-21	Hologram of Rs.50/- not affixed in V.nama.
92	D- CONTC/44434/2026	ADV.	2026-09-21	i) Page Number not correctly mark in the petition.
93	D-WP(C)/44403/2026	DILLIP KUMAR MOHAPATRA	2026-09-21	i) Annexure -2 mentioned 2 times in petition . ii) Annexure 3 4 mentioned in petition not tally with Index and Annexure-5 not mentioned in petition.
94	D- CONTC/44543/2026	HARIPAD MOHANTY	2026-09-21	i) Paragraph not correctly furnished in the Declaration.
95	D-WP(C)/44299/2026	SUBASH CHANDRA SAHOO	2026-09-21	1.Complete address of petitioner not furnished.
96	D- ABLAPL/28432/2026	SUSANTA KUMAR LENKA	2026-09-21	1. Sequence of the present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court
97	D-WP(C)/41194/2026		2026-09-21	1. Index not done in the W.P 2. Put up for S.R there after
98	D- CRLMA/28283/2026	KIRTITA BANERJEE	2026-09-21	i) Petitioner in custody affidavit not correct. ii) Signature of Petitioner in v. nama does not tally with affidavit.
99	D- CRLMC/26058/2026	GAJENDRA KUMAR BAG	2026-09-21	1. Prayer of the CRLMC not correctly furnished.
100	D- CRLMA/28592/2026	BIKASH CHANDRA PARIJA	2026-09-21	Put up for SR after filing of c. copy of impugned order.
101	D-WP(C)/43496/2026	PRABODHA CHANDRA NAYAK	2026-09-21	14-NOT PROPERLY INDEXED. Pagination of entire petition not properly done.
102	D- ABLAPL/28649/2026	DEBARAJ BEHERA	2026-09-21	1.The name and address of the victim and her relations name may be redacted from petition and F.I.R.copy. 2. The un-redacted F.I.R. copy may be kept in sealed cover.
103	D-WP(C)/44059/2026	MAHENDRA KUMAR SAHOO	2026-09-21	1-COURT FEE IS DEFICIENT. Rs.54.00 to be paid.
104	D- ABLAPL/28539/2026	PRADEEP KUMAR KUNDU	2026-09-21	17-REFERENCE CERTIFICATE NOT FURNISHED. 1. The sequence of the present ABLAPL in bold Letter has not been mentioned below the

				Cause Title as per Standing Order No. 1 of 2024 of the Court 2. In Prayer part of the A. Bail Application a letter m is missing i.e. ters and conditions instead of terms and conditions 3. Stamp on LAAW Fee of Rs. 10/- has not been affixed on the V. nama
105	D-WP(C)/44150/2026	MAHENDRA KUMAR SAHOO	2026-09-21	1-COURT FEE IS DEFICIENT. Rs.42.00 to be paid.
106	D-CRLMC/28508/2026	ARIJEET MISHRA	2026-09-21	1. Date of order not correctly furnished in para no.6 7 and prayer of the petition.
107	D-WP(C)/44329/2026	BAMADEV BARAL	2026-09-21	1. Page no.15 not neat and legible.
108	D-ABLAPL/28253/2026	DEBASIS SAHOO	2026-09-21	1.Reference certificate is not correctly furnished. 1. The name and address of the victim and her parent may be redacted from petition and F.I.R.copy. 3. The unredacted F.I.R. copy may be kept in sealed coover.
109	D-WP(C)/43226/2026	JAYDEEP PAL	2026-09-21	1. Age of the petitioner not mentioned in cause title of W.P 2. Date of sign of Advocate not furnished in W. P and Deponent in Affidavit.
110	D-BLAPL/28435/2026	PRAMOD CHANDRA SEJPADA	2026-09-21	1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. The petitioner/applicant shall also mentioned whether he/she is/was involved in any other criminal case or not. If yes, particulars and decisions thereof to be furnished. 3.Name of father of the petitioner not legible in C.title.
111	D-WP(C)/42201/2026	MANOJ KUMAR MALLICK	2026-09-21	1. OP No.1 not proper. 2. OP No.4 to 10 not properly represented in CT. 3. Address of OP No.2 and 3 overlaps.
112	D-WP(C)/44454/2026	SUSANTA KUMAR BARAL	2026-09-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.grounds not furnished.
113	D-WP(C)/43812/2026	STHITI DAS	2026-09-21	1. The date of execution of V. nama not furnished.
114	D-MATA/44034/2026	BASUDEV PUJARI	2026-09-21	23-NOMENCLATURE NOT CORRECTLY FURNISHED .
115	D-WP(C)/42232/2026	AJIT KUMAR MOHANTY	2026-09-21	1. Synopsis and Date chart not page marked in Index
116	D-CRLA/27457/2026	SUSANTA KUMAR SAHU	2026-09-21	Vernacular certificate not filed in I. A.s
117	D-BLAPL/28431/2026	RAJESH KUMAR MAHAPATRA	2026-09-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state

				whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. The petitioner/applicant shall also mentioned whether he/she is/was involved in any other criminal case or not. If yes, particulars and decisions thereof to be furnished. 3. Annexure-1 mentioned in Index not furnished in averment. 4. Annexure-2 not reflected at page-11.
118	D-MSA/42823/2026	SILABHADRA SASTRY	2026-09-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED petitioner no-1 not properly executed and without seal
119	D-BLAPL/28483/2026	AMLAN SHAKTI PAUL	2026-09-21	Lower Court mentioned in Para no.1 and Prayer not correct.
120	D-WP(C)/43307/2026	SUKANTA KUMAR DALAI	2026-09-21	i) Index and Book mark not page marked . ii) Annexure -6 not legible.
121	D-WP(C)/43977/2026	AJAYA KUMAR TRIPATHY	2026-09-21	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Paragraphs not properly mentioned in declaration of I.A. petition and also not furnished vernacular Certificate.
122	D-RPFAM/44289/2026	PRAMOD KUMAR MISHRA	2026-09-21	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
123	D-BLAPL/28481/2026	DIBYA PRAKASH MISHRA	2026-09-21	7-VAKALATNAMA NOT PROPERLY STAMPED, EXECUTED, ACCEPTED.
124	D-RPFAM/44321/2026	PRATYASISH MOHANTY	2026-09-21	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
125	D-BLAPL/27737/2026	PRATAP CHANDRA MISHRA	2026-09-21	In cause title mentioned CT-178/26 but in rejection order copy mentioned-ST 105/26
126	D-BLAPL/28484/2026	T.DHIREN KUMAR DORA	2026-09-21	Paragraph No.5 repeated twice.
127	D-RPFAM/44447/2026	SANJIT MISHRA	2026-09-21	23-NOMENCLATURE NOT CORRECTLY FURNISHED .
128	D-WP(C)/44055/2026	MAHENDRA KUMAR SAHOO	2026-09-21	Page 15 not legible.
129	D-BLAPL/28494/2026	DIBYA PRAKASH MISHRA	2026-09-21	7-VAKALATNAMA NOT PROPERLY STAMPED, EXECUTED, ACCEPTED.
130	D-FAO/41728/2026	DEBA PRASAD MISHRA	2026-09-21	petitioners were not parties in challenging judgement, further SR
131	D-FAO/44715/2026	PRADIPTA KUMAR PATTANAYAK	2026-09-21	petitioners-2 to 9 in G.I.A case not made parties in present appeal
132	D-EXP/44359/2026	MIHIR KANTA RATH	2026-09-21	1. Petitioner in Exp. not party in wp (c). I.A. to be filed prefer to Exp. i) Petitioner in Exp. not party in wp (c). ii) Date of not correctly mentioned in cause title. iii) Hologram of Rs-50/- not paid.

133	D-BLAPL/28492/2026	M.BALAJI RAO	2026-09-21	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
134	D-WP(C)/42205/2026	MANOJ KUMAR MALLICK	2026-09-21	1. OP No.1 not proper. 2. Name of state in the address of Op No.3 not proper. 3. OP No.4 to 10not properly represented in CT. 4. Address of Op No.2 and 3 overlaps. 5. Date of RSD No.1123 in last line of para 5 not correct
135	D-ABLAPL/28436/2026	SURYAKANTA DWIBEDI	2026-09-21	12-ASSESSMENT SLIP NOT FILLED-IN PROPERLY. 1. Code No. of the Case is wrong in the A.S. 2. Sequence of the present ABLAPL in bold Letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court 3. At Para 2 of the A. Bail application PS case no is wrongly mentioned.
136	D-WP(C)/42341/2026	PRONoy MOHANTY	2026-09-21	1. Annexure-4 not attested
137	D-ABLAPL/28286/2026	SUSANTA KUMAR BARAL	2026-09-21	1. The relationship of the deponent with his father is not correctly furnished in the Affidavit as well as Sl. No. of the petitioner . 2. The name and address of the Victim and her relations may be redacted from petition and F.I.R.copy. 3. The un-redacted F.I.R.copy may be kept in sealed cover. 4. Annexure 1 is not attested.
138	D-ABLAPL/28451/2026	BIRAJA PRASAD NANDA	2026-09-21	1. The sequence of the present ABLAPL in bold Letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court
139	D-CRLMP/26471/2026	BYOMAKESH TRIPATHY	2026-09-21	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Synopsis and Date chart not alphabetic paginated in Index.2. As per Index,Annexure-1 to 4 not described in the petition.3. Page nos.29 to 34 not neat and legible.4. Age of the deponent in affidavit does not tally with cause title.
140	D-WP(C)/41874/2026	JAYASHREE BISWAL	2026-09-21	1.Petition not correctly addressed to Honorable Court.2. Ann.4 mentioned in prayer not correct.
141	D-WP(C)/42187/2026	DIBYARANJAN BEHERA	2026-09-21	1. No postal receipt filed as mentioned in para 8.
142	D-BLAPL/28501/2026	ARIJEET MISHRA	2026-09-21	Name and Details of Victim/Informant mentioned in annexure need not be disclosed and kept in closed cover.
143	D-WP(C)/41919/2026	SANDHYARANI PANI	2026-09-21	1. Index not properly serial numbered.
144	D-WP(C)/41925/2026	LAXMAN PRADHAN	2026-09-21	1. Date of Ann.1 in Index and para 3 not correct. 2. .Petition not correctly addressed to Honorable Court
145	D-WP(C)/41958/2026	HALADHAR SETHY	2026-09-21	1. Synopsis and Date chart not page marked. 2. Date of appointment order in Ann.1 of Index

				and Para 2 not correct.
146	D-ABLAPL/28443/2026	SANTOSH KUMAR MAHANTY	2026-09-21	1. Sequence of the Present ABLAPL in bold Letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 2. Details of the Informant/Victim need to be redacted from all places of Annexure 1
147	D-WP(C)/42183/2026	DIBYARANJAN BEHERA	2026-09-21	1. Letter No. in Ann.3 of Index not correct. 2. No postal receipt filed as mentioned in para 8.
148	D-ABLAPL/28724/2026	BIKRAM RATH	2026-09-21	1. Reference certificate is not correctly furnished as per Notice dated 3.9.2026
149	D-CRLA/22189/2026	TUKUNA KUMAR MISHRA	2026-09-21	Name of Victim/ informant/Relatives/ Address/school redacted from Annex-1 and 2 thereafter put up SR
150	D-CONTC/44277/2026	ADV.	2026-09-21	1.synopsis and date chart not alphabetically paginated.
151	D-ABLAPL/28569/2026	LINGARAJ SARANGI	2026-09-21	Reference certificate not correctly furnished.
152	D-WP(C)/44563/2026	STHITI DAS	2026-09-21	Petition not correctly addressed to Honorable Court 1.Reference certificate not furnished. 2.In Anx-1 date of book mark not tally with the petition. 3.Mobile nos. of Mr.L.Senapati and M.Mahanand not furnished in Vakaltnama